Survey taken up.

Survey taken up.

Survey taken up.

Dhasa Jn. via Talala-Visavadar-Khijadiya)

Jambusar-Kavi Survey taken up.

Katosan-Bahucharaji-Rajun

Katosan-Ranuj

Veraval-Talala-Visavadar (Veraval-

large shelf of ongoing projects and funds constraints.

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Time frame for inclusion and completion of these projects cannot be given due to a

Investigations into recent train accidents

†501. SHRIMATI KANAK LATA SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) the facts that have come to the fore so far in the accidents of Gorakhdham Express at Chureb railway station situated in Sant Kabir Nagar and Guwahati Rajdhani Express at Chapra and whether any action has been taken against any individual involved in this;
- (b) the details of loss to railways including loss of humans, due to these accidents; and
- (c) whether it is a fact that in the year 2008 Special Safety Fund was closed due to which work of renewal of old railway tracks was nearly stopped, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Train No. 12556 Hisar - Gorakhpur Gorakhdham Express derailed at Chureb station situated in Sant Kabir Nagar district of Uttar Pradesh on Gonda-Gorakhpur section of Lucknow Division of North Eastern Railway at 10.35 hours on 26.05.2014. Statutory inquiry into this derailment is being conducted by the Commissioner of Railway Safety (CRS), North Eastern Circle under the Ministry of Civil Aviation. As per CRS' preliminary report, the accident was caused due to failure of rail and the accident has been classified under the category "Failure of Equipment - Permanent Way". Responsibility will be fixed once the CRS' final report is received.

[†]Original notice of the question was received in Hindi.

Train No. 12236 Dn New Delhi - Dibrugarh Rajdhani Express derailed between Chhapra Kacheri and Goldenganj stations situated in Chhapra district of Bihar on Chhapra-Sonepur Section of Sonepur Division of East Central Railway at 02.12 hours on 25.06.2014. Statutory inquiry into this derailment is being conducted by the Commissioner of Railway Safety (CRS), North Eastern Circle under the Ministry of Civil Aviation, is underway. Prima facie cause of the derailment is 'suspected sabotage'. Responsibility will be fixed once the CRS' final report is received.

(b) In the accident involving 12256 Gorkakhdham Express, 29 passengers lost their life, 16 passengers were grievously injured and 58 passengers sustained simple injury. Loss of railway property in this accident has been estimated to Rs. 9.65 crore (approx.).

In the accident involving 12236 New Delhi - Dibrugarh Rajdhani Express, 4 passengers lost their life, 3 passengers suffered grievous injury and 20 passengers suffered simple injury. Loss of railway property in this accident will be known once CRS' report is received.

(c) No, Sir. A non-lapsable Special Railway Safety Fund (SRSF) to replace over aged assets was created in the year 2001 which was utilised till the year 2008. After 2008, the works of renewal of old railway track as and when due on age-cum-condition basis are being undertaken under Depreciation Reserve Fund (DRF).

Private investment in Railways

†502. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the services of Indian Railways for which plans for private investment have been chalked out;
- (b) the number of plans received for private investment so far and the progress made to achieve them; and
- (c) whether Railway officers/employees organisations have been roped in to promote private investment, if so, names of these organisations and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) The 12th plan had envisaged port connectivities, production units, elevated rail corridor, private freight terminals, procurement of special purpose/high capacity wagons,

[†]Original notice of the question was received in Hindi.